

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 27.06.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

After rising of the Principal Bench Court-II

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH)(Ins) No. 194/2022 & IA.No.443/2022	India Power Corporation Ltd V Mr.RaviSankar Devarkoda RP of Meenakshi Energy Ltd	Deepika Murali	
2.	Comp App (AT)(CH)(Ins) No. 195/2022 & IA.No.444/2022	Paleti Padmaja Suspended Director V Chevuri Enterprises & 1Anr	Raghunath	
3.	Comp App (AT)(CH)(Ins) No. 197/2022	Bank of India V Samruddhi Reality Ltd The Liquidator	Umasuthan	
4.	Comp App (AT)(CH)(Ins) No. 210/2022 & IA.No.462,463/2022	Agniti Industrial parks Pvt Ltd V Liquidator & 1 ors <b>WITH</b>	Bhagavath Krishnan	
5.	Comp App (AT)(CH)(Ins) No. 212/2022	Agniti Industrial parks Pvt Ltd V Liquidator & 1 ors	Bhagavath Krishnan	

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
6.	Comp App (AT)(CH)(Ins) No. 292/2021 & IA No. 622,623 & 624/2021	Madurai sundaram sankar V Committee of Creditors of Neueon Towers Ltd & Anr	Ramalingam & Associates	Purnachandra Rao R2 R1 Served on 09/12/2021
7.	Comp App (AT)(CH)(Ins) No. 333/2021	Sree Ganesh Constructions V IVRCL Ltd Represented by Suntanu Sinha Liquidator	Y. Suryanarayana	Notice Returned on Respondent- (14/04/2022)
8.	Comp App (AT)(CH)(Ins) No. 95/2022 & IA No. 221&222/2022	R.V.Tyagarajan V State Bank of India	R.Parthasarathy	M.L.Ganesh R1
9.	Comp App (AT)(CH)(Ins) No. 105/2022 & IA No. 240/2022	A. Shankar V Bank of India & Anr	Harishankar Mani Jerin Asher Sojan	T.Ravichandran R1 Notice served on R2-7/04/2022
10.	TA No. 51/2021(Comp App (AT) No. 102/2019)	Specturm Power Generation Ltd & ors V M. Kishan Rao & Ors <b>WITH</b>	M. Naga Deepak	Yogesh K. Jagia R1- R10

<b>11.</b>	TA No. 52/2021(Comp App (AT) No. 137/2019)	M. Kishan Rao & Ors V Spectrum Power Generation Ltd & ors	Yogesh K Jagia	Rohan R1, R32-R34 Siddarth Baruk R5-R7 Parekh R26
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**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>12.</b>	Comp App (AT) (CH) (Ins) No.49 of 2021 <b>(PH)</b>	Startree Retailors Pvt Ltd Vs Mr. Anil Kumar Birla & 2Ors	Shardul Amarchand Mangaldas	Vishnu Mohan R1 Atul Sharma R2 S. Karunamoorthy S.K.Mageshwaran Caveator for R3
<b>13.</b>	Comp App (AT)(CH)(Ins) No.125/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others <b>With</b>	Srinath Sridevan T. K. Bhaskar K. Harishankar	R. Subramanian R2 Abitha Banu R1 R. Sugumaran R3 Sivakumar & Suresh R4
<b>14</b>	Comp App (AT)(CH)(Ins) No.128/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction Company India Limited & anr <b>With</b>	Mr. Srinath Sridevan	Ms. Abitha Banu, for R1, Mr. R. Sugumaran, for R2
<b>15</b>	Comp App (AT)(CH)(Ins) No.129/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction Company India Limited & anr <b>With</b>	Mr. Srinath Sridevan	Ms. Abitha Banu, for R1, Mr. R. Sugumaran, for R2
<b>16</b>	Comp App (AT)(CH)(Ins) No.130/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction Company India Limited & anr <b>With</b>	Mr. Srinath Sridevan	Ms. Abitha Banu, for R1, Mr. R. Sugumaran, for R2
<b>17</b>	Comp App (AT)(CH)(Ins) No.131/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction Company India Limited & anr	Mr. Srinath Sridevan	Ms. Abitha Banu, for R1, Mr. R. Sugumaran, for R2
<b>18.</b>	TA No.227/2021 in Comp App (AT) No.326 of 2020	Tricolite Electrical Industries Ltd. V Wipro Ltd.	Shiv Kumar Suri Shikhil Suri Ms.Nikita Tapur and Ms.Shilpa Saini	Padmaja Kaul

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**1. Notice Board**

**2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

**For Assistance,**

**1.Asst.Registrar - PH No. : 044-2888 0500**

**2.Court Officer - PH No. : 044-2888 0450**